

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 7/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Swarna Hospital Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. D. P. Sarangi, Adv.

For Respondent (s)

Mr. Nalini Kanta Sahoo, Adv.

ORDER

Ld. Counsel Mr. D. P. Sarangi appears on behalf of the applicant i.e., State Bank of India. Ld. Counsel Mr. Nalini Kanta Sahoo appears and submits that he has authority from the Corporate Debtor to represent them and also states that due to certain technical issues he could not file his Vakalatnama and reply affidavit. In consideration of his request, respondent side is given one week's time to file reply. They may approach the Registry to resolve the technical issues. List the matter on 17.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)